

Central Administrative Tribunal, Principal Bench

O.A.No.2377/2003
M.A.No.2037/2003

New Delhi, this the 13th day of October, 2003.

Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.Sarweshwar Jha, Member(A)

1. All India Railway Electronic Data Processing Staff Welfare Association, 397/A, Arya Nagar Railway Colony, Ghaziabad Through its General Secretary, Shri Ajay Kumar Gupta
2. Shri Yogendra Sharma, Data Entry Operator, Northern Railway, Head Quarters Office, Baroda House, New Delhi.
3. Shri Ranjit Kumar, Sr.Console Operator, EDP Centre, Northern Railway, Head Quarters Office, Baroda House, New Delhi.
4. Shri Vinod Kumar Panchal, Data Entry Operator, EDP Centres, Northern Railway, Head Quarters Officer, Baroda House, New Delhi

....Applicants

(By Advocate: Shri B.S.Mainee)

Versus

1. Union of India: Through:
The Secretary,
Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. The Financial Commissioner(Railways),
Ministry of Railways,
Rail Bhawan, New Delhi.
3. The General Manager,
Northern Railway,
Baroda House,
New Delhi

....Respondents

Order(Oral)

By Hon'ble Mr.Justice V.S.Agarwal, Chairman

M.A.No.2037/2003

M.A. is allowed subject to just exceptions.
Filing of the joint application is permitted.

O.A.2377/2003

Learned counsel for the applicants states that he

VS Ag

(3)

would file an appropriate application for appointment of the Arbitrator if it has not been appointed.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Sarweshwar Jha

(Sarweshwar Jha)

Member(A)

V.S. Aggarwal

(V.S. Aggarwal)

Chairman

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